

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
19-04-2024 AT 10:30 AM**

CP (IB) No. 27/59/HDB/2024
u/s. 59 of IBC, 2016

IN THE MATTER OF:

Mr. Sailesh Baheti, Liquidator for
M/s. Reconstructive Surgery India

...Petitioner

AND

Registrar of Companies, Telangana

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned PCS Mr Piyush Gandhi, for petitioner present through Video Conference.

At request one more opportunity is given to take notice to the ROC, Telangana, call on 01.05.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)